

**DECLARATION OF ASSETS AND LIABILITIES OF THE JUDGES OF
HIGH COURT OF KERALA**

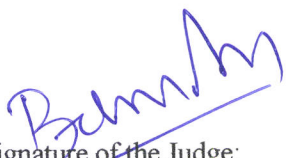
Statement of assets and liabilities filed by Bechu Kurian Thomas as on 12-06-2020

- | | | | |
|---|--|---|--|
| 1 | Name &
Date of appointment | : | BECHU KURIAN THOMAS
06-03-2020 |
| 2 | Permanent address | : | 26/512A, THADATHIL HOUSE ,
YACHT CLUB ENCLAVE, KONTHURUTHY,
COCHIN |
| 3 | Present address | : | SAME AS ABOVE |
| 4 | Name of the members of the family
(Spouse & Dependant children) | : | MARIAM GEORGE (spouse)

SUZANNE KURIAN

TARUN THOMAS KURIAN |
| 5 | Assets and Liabilities
(As per schedule attached) | : | |

Date. 12-06-2020


Signature of the Judge:

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : BECHU KURIAN THOMAS, JUDGE

DATE OF APPOINTMENT : 06.03.2020

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold (Wt)	Vehicles (Nos.)	Shares, Mutual Funds & others
1/36th Co-ownership right in 51 cents at Thirunnakkara, Kottayam	Commercial buildings		12 gms.		(Separately given below)
	Apt. No. 14D at Skyline SFS Silicon Court, Kakkanad, Ernakulam having an area of 2065 sq.ft.			2017 Model Porsche Macan SUV bearing No. -KL-07-CJ-3767	
30 cents of Agricultural Land with Rubber at Kolenchery, Ernakulam		SB – Rs. Rs.1,20,63438.76			
Co-ownership rights with Spouse in 27.889 cents at Konthuruthy, Ernakulam.		FD - Rs. 2,00,00,000/-		2018 Model BMW GT Car KL-07- CN 3011	
	368 sq.ft in Empire Buildings Room No. 5-15 of, Near High Court (given on lease)				
Plot No. 738 having an area of 60 x 40 Sq. at Bangalore, Karnataka.					

Bechu